

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No. 253/2016
in
OA No.780/ 2014

New Delhi, this the 20th day of July, 2016

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Dr. Anil Kumar Sahar
S/o Sh. Dault Ram Sahar,
R/o 39, ESI, ESI Colony,
Basai Darapur, New Delhi-110015 Applicant

(By Advocate : Ms.Sonika Gill, proxy for Mr.Yogesh Sharma)

Versus

1. Sh. Deepak Kumar,
Director General
ESIC Corporation,
Panchdeep Bhawan, CIG, Road, New Delhi
2. Sh. Shankar Aggrwal,
Secretary,
Union Ministry of Labour and Employment
Shram Shakti Bhawan, Rafi Marg, Delhi. Respondents

(By Advocate : Mr. Murari Kumar)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

Learned counsel for the respondents states that vide order dated 11.05.2016, the order dated 09.12.2015 of this Tribunal passed in OA No.780/14 has been implemented. Proxy counsel for the applicant accepts this position and, therefore, nothing remains in this Contempt Petition. The Contempt Petition is, therefore, closed and notices issued to the respondents are discharged.

**(Dr. Brahm Avtar Agrawal)
Member (J)**

/mk/

**(P.K. Basu)
Member A)**

